

decided to keep the changes in the first class travel in abeyance so far as the Engineers' Association is concerned. Discussions with the Pilots and Engineers' Associations are being held to resolve the issue.

**Agreement between C.M.C. Ltd. and I.C.L.**

3324. SHRI G. BHOOPATHI: Will the PRIME MINISTER be pleased to state:

(a) whether Computer Maintenance Corporation Ltd. has entered into an agreement with ICL, the British computer firm recently; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) Yes, Sir. CMC Limited has signed an agreement with International Computers Limited (ICL) the British computer company recently. This agreement is subject to approval by the Government of India.

(b):

- (i) ICL will place contracts worth a minimum value of UK £ 2 million (pounds sterling two million only) over a period of 4 years with CMC for software and services. In order to deliver the above and to strengthen INDONET, CMC has agreed after careful and detailed techno-economic study and analysis to procure an ICL Series 39 level 80 computer system, associated hardware and system software at a total net FOB price of UK £ 2,031,398

(pounds sterling two million thirty one thousand three hundred ninety eight only). The ICL machine would be interconnected with other computers already installed in India's first national computer and data communication network INDONET. This would add to the computing power of INDONET and enable it to meet the fast growing demand for network services.

- (ii) ICL and CMC can within a period of 2 years, mutually negotiate further supply of software by CMC and procurement of hardware for continuing the activities envisaged in the agreement.

**Development of Kemmangundi as Tourist Spot**

3325. SHRI V.S. KRISHNA IYER: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Kemmangundi in Karnataka is a very good place of tourists attraction;

(b) whether proper facilities have not been provided to tourists in that place;

(c) whether Government had constructed Yatri Niwas and ITDC hotels in Kemmangundi; and

(d) the steps proposed to be taken to popularise this tourist spot to attract both foreign and domestic tourists?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (d). Assessment of potential of a tourist centre, formulation of proposals for develop-

ment of infrastructure, etc. are the responsibility of the State Government concerned. The Central Department of Tourism provides financial assistance to States on the basis of specific proposals received from the State Governments. The Department has not received any proposal from the Government of Karnataka for Central financial assistance for development of tourism infrastructure at Kemmangundi. The India Tourism Development Corporation has not constructed any hotel at Kemmangundi. As and when the Department receives proposals from the Government of Karnataka for Central Financial assistance for development of tourism infrastructure at Kemmangundi, these will be considered subject to merits of the proposals, availability of funds and inter-se priorities.

#### **Acquisition of advanced Jet Liners**

3326. SHRI V.S. KRISHNA IYER: Will the Minister of DEFENCE be pleased to state:

- (a) the total number of advanced jet liners acquired by Indian Air Force so far,
- (b) the cost of each advanced jet liner;
- (c) whether there is any proposal to acquire more advanced jet liners; and
- (d) the countries from which these advanced jet liners are imported?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) to (d). The Indian Air Force has not yet acquired any Advanced Jet Trainer. It would not be in the public interest to disclose further details in this regard.

#### **Chinese Missiles in Tibet**

3327. SHRI RANJITSINGH GAEKWAD:

SHRIMATI PATEL RAM-  
ABEN RAMJIBHAI  
MAVANI:  
SHRI CHHITUBHAI GAMIT:  
SHRI UTTAMBHAI H.  
PATEL:

Will the Minister of DEFENCE be pleased to state:

- (a) whether China has at least 8 ICBMs, 70 medium range missiles and 20 intermediate range missiles in Tibet which can easily be targeted within minutes on the atomic station and other Indian vital installations at Bombay and on other parts of the country;
- (b) if so, the details thereof;
- (c) what counter preparations have been made by India in this regard;
- (d) whether Government have taken up the matter with China; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) and (b). Government have seen reports about China possessing various types of missiles and some of these being in Tibet.

(c) Government keep under constant review all developments having a bearing on India's security and take appropriate measures for defence preparedness.

(d) and (e). Our stand regarding the possession, stockpiling, testing and use of weapons of mass destruction has been expressed forcefully in all international fora. The Chinese Government are aware of our position on this issue.